

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A.NO.491/2004

Wednesday, this the 25th day of February, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman Hon'ble Shri S. K. Naik, Member (A)

Ranbir Singh s/o Shri Kapoora r/o G-112, Meer Vihar Mubarakpur, Delhi-81

.. Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

- 1. NCT of Delhi through the Chief Secretary 5, Sham Nath Marg, New Delhi
- The Commissioner of Police-Police Head Quarter Near ITO Building, New Delhi
- 3. Addl. Commissioner of Police Armed Police, Delhi Police Head Qtr. New Delhi
- 4. The Dy. Commissioner of Police Xth Bn. DAP, Delhi

..Respondents

ORDER (ORAL)

Justice V. S. Aggarwal:

Learned counsel for applicant states that he would prefer an appeal against the impugned order in accordance with law and if necessary, he would file the necessary original application before this Tribunal.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

(S. K. Naik) Member (A)

/sunil/

(V. S. Aggarwal) Chairman